

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 204 of 2012

[[Arising out of Order-in-Appeal No OIA-CS/168-170/DMN/NDMN/2011-12 passed by
Commissioner of Central Excise, Customs and Service Tax-DAMAN]

M/s Galpha Laboratories Ltd

.... Appellant

610, Shah & Nahar, Dr. E Moses Road,
Worli, Mumbai, Maharashtra

VERSUS

C.C.E. & S.T. Daman

.... Respondent

3rd Floor...Adarsh Dham Building,
Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat-396191

APPEARANCE :

Sh. Ishan Bhatt, Advocate for the Appellant

Sh. T.K. Sikdar, Assistant Commr. (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING: 23.08.2019

DATE OF DECISION: 23.08.2019

The appeal is disposed of. For order, see order of date in Excise
Appeal No. 202 of 2012.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**